

Annexure-2

Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	ASHV Finance Limited (Formerly) Jain Sons Fin Lease Limited	31.12.2018	5,45,19,547.00	5,45,19,547.00	Unsecured Creditor	0.00		Nil	Nil	-	-	Nil
2	Catalyst Trusteeship Services Limited	11.07.2025	9,68,64,658.00	8,56,14,658.00	Unsecured Creditor	0.00		Nil	Nil	1,12,50,000.00	-	FDR of Rs 1.125 Crores was already adjusted by Catalyst
3	Toyota Financial Services India Limited	02.07.2025	66,52,564.00	66,26,834.00	Unsecured Creditor	0.00		Nil	Nil	25,730.00	-	Toyota has not relinquished the security and has opted to sell the vehicle on its own
4	Haryana State Industrial and Infrastructure Development Corporation Limited, IMT Manesar	15.07.2025	45,59,089.00	44,11,801.00	Unsecured Financial Claim	0.00		Nil	Nil	1,47,288.00	-	Dues pertaining to enhancement of land rates
	<b>TOTAL</b>		<b>16,25,95,858.00</b>	<b>15,11,72,840.00</b>		<b>0.00</b>	<b>1.48%</b>	<b>Nil</b>	<b>Nil</b>	<b>1,14,23,018.00</b>	<b>-</b>	<b>Nil</b>



Mohit Chawla  
Liquidator

Richa Industries Limited  
IBBI/IPA-001/IP-P00524/2017-2018/10949

True Copy